

List of Civil Cases transmitted to District courts of Pecuniary Jurisdiction up to 25,00,000/- (Twenty Five Lakhs) under the orders of Hon'ble The Chief Justice

S. No.	Type of case	Case No.	Year	Party	District	Valuation	Judgement passed By	Letter No. & Date
1	FAFO	24	2008	Smt Saraswati vs Vartalok Sahkari Awas Samiti	Ghaziabad	5,15,000	Civil Judge	1294/22.04.16
2	FAFO	3008	2011	Ramesh Gupta vs State Bank Patiyala	Ghaziabad	25,00,000	Additional Civil Judge	1302/22.04.16
3	FAFO	3229	2011	Smt Kamla Devi vs Anil Kumar	Ghaziabad	7,00,000	Additional Civil Judge	1290/22.04.16
4	FAFO	2821	2011	Smt Shama Agarwal vs Nirdosh Kasana	Ghaziabad	5,60,000	Additional Civil Judge	1291/22.04.16
5	FAFO	3334	2011	Sirdal vs Sauraj	Ghaziabad	1,000	Additional Civil Judge	1289/22.04.16
6	FAFO	1950	2011	Basu Gautam vs Smt Varsha Gautam	Ghaziabad	25,00,000	Additional Civil Judge	1296/22.04.16
7	FAFO	1819	2015	Anil Shukla vs Vinod Kumar	Ghaziabad	20,00,000	Civil Judge	1301/22.04.16
8	FAFOD	(32)	2015	Kamal Singh vs Gyanendra Singh	Ghaziabad	2,300,000	Additional Civil Judge	1287/22.04.16
9	FAFO	1436	2014	Ashwani Kumar vs Smt Anju	Ghaziabad	2,500,000	Civil Judge	1288/22.04.16
10	FAFOD	(221)	2015	Vijay Lakshmi vs Sunil	Ghaziabad	1,000,000	Additional Civil Judge	1292/22.04.16
11	FAFO	(24)	2015	Bharat Kumar vs Ram Naresh	Ghaziabad	1,000,000	Additional Civil Judge	1293/22.04.16
12	FAFO	2644	2010	State of U.P vs Adbul Qadir	Ghaziabad	1,000,000	Additional Civil Judge	1295/22.04.16
13	FAFOD	(1823)	2014	Kamal Singh vs Arvind Kumar	Ghaziabad	2,024,000	Additional Civil Judge	1297/22.04.16
14	FAFOD	(72)	2015	Oriental Bank of Commerce vs Vidya	Ghaziabad	900,000	Additional Civil Judge	1298/22.04.16
15	FAFO	1120	2010	Smt Hemlata vs Sri Kunwar Pal Singh	Ghaziabad	600,000	Civil Judge	1299/22.04.16
16	FAFO	1167	1998	Nagar Nigam Ghaziabad vs Suresh Kumar Gupta	Ghaziabad	1,000,000	Additional Civil Judge	1300/22.04.16

Sheet1

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S. No.	Type of case	Case No.	Year	Party	District	Valuation	Judgement passed By	Letter No. &Date
1	FAFO	931	1995	UP Van Nigam vs M/s Bhagwan Das	Mirzapur	6,89,120.00	Civil Judge	1332/25.04.16
2	FAFO	180	1995	Raghunath Singh vs Savitri Devi	Mirzapur	1,16,955.00	Civil Judge	1330/25.04.16
3	FAFO	3349	2007	Smt Indu Rani vs Smt Shakuntala Rani	Mirzapur	20,00,000.00	Civil Judge	1331/25.04.16

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S .NO.	Case Type	CASE NO.	YEAR	DISTRICT	PARTY NAME	VALUATION OF APPEAL	JUDGEMENT PASSED BY	LETTER NO./ DATE
1	FAPL	210	1998	GHAZIABAD	U.P. STATE INDUSTRIAL DEVELOPMENT VS M/S DEV RAJ ANAND CERCMICS PVT.	12,17,027.20	ADD CIVIL JUDGE	1303/22.04.16
2	FAPL	932	1999	GHAZIABAD	STATE BANK OF INDIA VS M/S MAHARAJA REFRACTORIES (P) LTD. AND OTHERS	1,000.00	ADD CIVIL JUDGE	1304/22.04.16
3	FAPL	806	2002	GHAZIABAD	GHAZIABAD DEVELOPMET AUTHORITY VS SHRI NARESH JAIN	6,00,000	CIVIL JUDGE	1305/22.04.16
4	FAPL	547	2000	GHAZIABAD	VIJAI KUMAR VS DEENA NATH AND OTHERS	1,87,500	ADD CIVIL JUDGE	1306/22.04.16
5	FAPLD	373	2013	GHAZIABAD	GHAZIABAD DEVELOPMENT AUTHORITY VS SMT. MEENU CHANDRA	7,87,203.40	ADD CIVIL JUDGE	1307/22.04.16
6	FAPL	270	1992	GHAZIABAD	UTTAR PRADESH STATE ELECTRICITY BOARD VS DENA BANK AND OTHERS	1,50,000	ADD CIVIL JUDGE	1308/22.04.16
7	FAPL	356	2014	GHAZIABAD	M/S POLE-ADS ADVERTISING PVT. LTD. VS NAGAR NIGAM GHAZIABAD	6,00,000	CIVIL JUDGE	1309/22.04.16
8	FAPL	368	2008	GHAZIABAD	RAVINDRA KUMAR SAXENA VS RAJENDRA KUMAR SEXENA AND OTHERS	2,75,192	ADD CIVIL JUDGE	1310/22.04.16
9	FAPL	477	1999	GHAZIABAD	NAGAR NIGAM GHAZIABAD THROUGH MUKHYA NAGAR ADHIKARI VS M/S DABAR INDIA LTD.	10,00,000	ADD CIVIL JUDGE	1311/22.04.16
10	FAPL	599	1993	GHAZIABAD	NOIDA VS SMT. RAJO DEVI	10,00,000	ADD CIVIL JUDGE	1312/22.04.16
11	FAPL	599	2014	GHAZIABAD	SMT. KAMLESH VS GAJENDRA GIRI AND OTHERS	10,00,000	ADD CIVIL JUDGE	1313/22.04.16
12	FAPL	351	2014	GHAZIABAD	M/S POLE-ADS ADVERTISING PVT. LTD. VS NAGAR NIGAM GHAZIABAD	6,00,000	CIVIL JUDGE	1314/22.04.16
13	FAPL	606	1998	GHAZIABAD	RAKESH KUMAR VS VIJAY GUPTA AND OTHERS	8,64,000	ADD CIVIL JUDGE	1315/22.04.16
14	FAPLD	218	2007	GHAZIABAD	M/S SHYAM CHARAN METALS VS HERO CYCLES LIMITED PLOT NO. 8	7,17,569.50	ADD CIVIL JUDGE	1316/22.04.16
15	FAPL	1010	2012	GHAZIABAD	SHISH PAL SINGH AND OTHERS VS DR. SMT. ANITA JIYANI AND OTHERS	18,17,860	CIVIL JUDGE	1317/22.04.16
16	FAPL	545	1984	GHAZIABAD	SYNIDCATE BANK VS M/S HAND TOOLS (INDIA) & OTHERS	3,88,298.85	ADD CIVIL JUDGE	1318/22.04.16
17	FAPLD	241	2011	GHAZIABAD	MAN SINGH VS SUNDER LAL & OTHERS	10,00,000	ADD CIVIL JUDGE	1319/22.04.16
18	FAPL	1056	1990	GHAZIABAD	STATE OF UP THROUGH COLLECTOR GHAZIABAD & OTHERS VS DARSHAN TALKIES PVT LTD	10,500.00	CIVIL JUDGE	1320/22.04.16
19	FAPL	180	2011	GHAZIABAD	UTTAR PRADESH RAJYA VIDUT PAR. LKW. AND OTHERS VS M/S MAHAVIR STEEL ROLLING MILL G.T.	2,80,619	ADD CIVIL JUDGE	1321/22.04.16
20	FAPL	394	1999	GHAZIABAD	GHAZIABAD DEVELOPMENT AUTHORITY GHAZIABAD VS DHARMPAL & OTHERS	1,00,000	ADD CIVIL JUDGE	1322/22.04.16
21	FAPLD	75	2013	GHAZIABAD	M/S GHAZIABAD URBAN CORPERATIVE BANK LTD VS M/S WHIRLPOOL OF INDIA LTD AND OTHERS.	20,00,000	ADD CIVIL JUDGE	1323/22.04.16
22	FAPL	10	2012	GHAZIABAD	MOOL CHAND SHARMA VS PANDIT AMRIT LAL SHARMA AND OTHERS	25,00,000	ADD CIVIL JUDGE	1324/22.04.16

Sheet1

23	FAPL	805	2002	GHAZIABAD	GHAZIABAD DEVELOPMENT AUTHORITY VS ASHOK KUMAR JAIN AND OTHERS	6,00,000	CIVIL JUDGE	1325/22.04.16
24	FAPL	342	2015	GHAZIABAD	DHARAM PAL SHARMA VS JEET SINGH JATAV	10,00,000	ADD CIVIL JUDGE	1326/22.04.16
25	FAPL	797	2014	GHAZIABAD	CHAUDHARY AJAB SINGH VS RAJIV KUMAR AND OTHERS	10,20,000	UPPER CIVIL JUDGE	1327/22.04.16
26	FAPL	219	2015	GHAZIABAD	DEVENDRA KUMAR GOEL VS RAM KUMR GOEL AND OTHERS	10,60,000	ADD CIVIL JUDGE	1328/22.04.16
27	FAPL	224	2010	GHAZIABAD	NAGAR PALIKA PARISHAD GHAZIABAD VS DHARMENDRA SINGH AND OTHERS	50,000.00	ADD CIVIL JUDGE	1329/22.04.16
28	FAPL	655	1993	GHAZIABAD	NEW OKHLA INDUSTRIAL D.A VS MAN MOHAN SHUKLA AND OTHERS	11,00,000	CIVIL JUDGE	1336/25.04.16
29	FAPL	691	2009	GHAZIABAD	SHASHI BHUSHAN SAURABH VS RAKESH BHANDARI AND OTHERS	8,00,000	ADD CIVIL JUDGE	1337/25.04.16
30	FAPL	669	2013	GHAZIABAD	SMT. DHARMAWATI RANA VS U.P. AWAS VIKAS PARISHAD. AND OTHERS	15,00,000	ADD CIVIL JUDGE	1338/25.04.16
31	FAPL	454	2010	GHAZIABAD	INDRAJEET VS GHAZIABAD DEVELOPMENT AUTHORITY	19,29,800	ADD CIVIL JUDGE	1339/25.04.16
32	FAPL	443	2010	GHAZIABAD	M/S SUNCITY INFRASTRUCTURE PVT LTD VS LAXMAN SINGH	7,61,247	CIVIL JUDGE	1340/25.04.16
33	FAPL	478	2002	GHAZIABAD	NORTHERN RAILWAY VS M/S FIKSON TRADING COMPANY AND OTHERS	5,00,000	CIVIL JUDGE	1341/25.04.16
34	FAPL	894	2002	GHAZIABAD	NAGAR NIGAM GHAZIABAD AND OTHERS VS M/S D.L.F. UNIVERSAL LTD	15,00,000	CIVIL JUDGE	1342/25.04.16
35	FAPL	68	2007	GHAZIABAD	ARYA BHUSHAN SINGHAL VS SUBODH SINGHAL AND OTHERS	5,52,000	ADD CIVIL JUDGE	1343/25.04.16
36	FAPL	429	2010	GHAZIABAD	AJAY KUMAR VS SRI RAJENDRA JATAV	8,00,000	ADD CIVIL JUDGE	1344/25.04.16
37	FAPL	219	2014	GHAZIABAD	KAMLA DEVI AND OTHERS VS ANIL KUMAR AND OTHERS	7,00,000	ADD CIVIL JUDGE	1345/25.04.16
38	FAPL	285	2004	GHAZIABAD	GHAZIABAD DEVELOPMENT AUTHORITY VS RAJINDERA SINGH AND OTHERS	7,00,000	ADD CIVIL JUDGE	1346/25.04.16
39	FAPL	361	2003	GHAZIABAD	M/S VIKAS PROPERTIES AND BUILDERS AND OTHERS VS BHARAT SINGH	10,00,000	ADD CIVIL JUDGE	1347/25.04.16
40	FAPL	777	2008	GHAZIABAD	ASHA SHARMA VS KAMLA CHOPRA AND OTHERS	10,00,000	ADD CIVIL JUDGE	1348/25.04.16

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1	FAFO	983	1992	Ms Stainless Abrasive Industries. vs UPFC	Muzaffarnagar	6,25,000.00	Civil Judge	1223/19.04.16
2	FAFO	197	1993	Mahendra Kumar bansal vs State of UP	Muzaffarnagar	20,00,000.00	Additional Civil Judge	1224/19.04.16
3	FAFO	175	1993	Shri RS Gupta vs Civil Judge	Muzaffarnagar	2,00,000.00	Civil Judge	1227/19.04.16
4	FAFO	717	1995	UPFC vs M/s Rais Steel Pipe Industry	Muzaffarnagar	14,76,069.00	Civil Judge	1235/19.04.16
5	FAFO	88	1995	Rama vs Virendra Singh	Muzaffarnagar	111.90	Additional Civil Judge	1241/19.04.16
6	FAFO	632	1997	Lala Badri Prasad vs Pramod Kumar	Muzaffarnagar	10,72,500.00	Civil Judge	1222/19.04.16
7	FAFO	634	1997	UPSEB vs M/s Muzaffarnagar Steels Ltd.	Muzaffarnagar	50,000.00	Civil Judge	1232/19.04.16
8	FAFO	694	1997	Samandar Lal Jain vs State of UP	Muzaffarnagar	600000	Civil Judge	1228/19.04.16
9	FAFO	964	1998	Smt Salochana Devi vs Muzaffarnagar Urban Co.	Muzaffarnagar	10,00,000.00	Civil Judge	1247/19.04.16
10	FAFO	925	2000	Shri Ram Bharose vs Agro Leaf Industries	Muzaffarnagar	3,07,700.00	Civil Judge	1225/19.04.16
11	FAFO	3218	2003	Hindustan Petroleum vs Bharat filling Station	Muzaffarnagar	20,00,000.00	Civil Judge	1248/19.04.16
12	FAFO	2434	2003	Vipin Kumar vs State of UP	Muzaffarnagar	6,65,000.00	Civil Judge	1231/19.04.16
13	FAFO	2145	2004	Sri Govind Swaroop vs Muzaffarnagar Dev. Authority	Muzaffarnagar	11,00,000.00	Civil Judge	1246/19.04.16
14	FAFO	3315	2010	Naresh Kumar vs Vinod Kumar Bansal	Muzaffarnagar	25,00,000.00	Civil Judge	1251/19.04.16
15	FAFO	139	2007	Devendra Kumar vs RK Tyagi	Muzaffarnagar	7,00,000.00	Civil Judge	1239/19.04.16
16	FAFO	3300	2012	Smt Fareeda Begum vs Jafar Ali Khan	Muzaffarnagar	6,00,000.00	Civil Judge	1249/19.04.16
17	FAFO	3941	2012	Jagpal Singh vs Khadi Gramodyog Aayog	Muzaffarnagar	16,32,909.00	Additional Civil judge	1234/19.04.16
18	FAFOD	(136)	2012	Neelesh Malik vs DAV Higher Secondary School	Muzaffarnagar	10,00,000.00	Civil Judge	1244/19.04.16
19	FAFO	3359	2013	Upendra Kumar Kuchhal vs Satendra Kumar	Muzaffarnagar	20,20,000.00	Upper Civil Judge	1230/19.04.16
20	FAFO	2551	2013	Vaishali vs Ishwari Devi	Muzaffarnagar	20,00,000.00	Additional Civil Judge	1229/19.04.16
21	FAFO	2552	2013	Vaishali vs Ishwari Devi	Muzaffarnagar	20,00,000.00	Additional Civil Judge	1242/19.04.16
22	FAFO	1340	2013	Mohd. Dilshad vs Hazi Khursheed	Muzaffarnagar	8,10,504.00	Civil Judge	1237/19.04.16
23	FAFOD	(1330)	2013	Smt Shalini Singh vs Ajeet Singh	Muzaffarnagar	5,40,000.00	Civil Judge	1240/19.04.16
24	FAFO	1011	2013	Shri Bhairav Shiv Mandir Samiti vs Samadhi Dera Baba	Muzaffarnagar	6,00,000.00	Civil Judge	1236/19.04.16
25	FAFO	150	1999	Smt Bhagwati Vs Sarojbala	Muzaffarnagar	1,000.00	Additional Civil Judge	1226/19.04.16
26	FAFO	943	1999	Madan Lal vs Smt Shakuntla Devi	Muzaffarnagar	120.30	Additional Civil Judge	1233/19.04.16
27	FAFO	803	2005	Smt Sunita Rai vs Shri Bhagwat	Muzaffarnagar	541,000.00	Additional Civil Judge	1238/19.04.16
28	FAFO	268	1999	M/s India Engg. Ind. Vs Punjab National bank	Muzaffarnagar	825,906.00	Civil Judge	1243/19.04.16
29	FAFO	348	1999	UPFC vs Raj Kumar	Muzaffarnagar	200,000.00	Civil Judge	1245/19.04.16
30	FAFO	740	2005	Shiv Kumar vs Balbeer Singh	Muzaffarnagar	3,000.00	Civil Judge	1250/19.04.16
31	FAFO	153	2015	Aadesh Kumar vs Subhash Chandra	Muzaffarnagar	1,002,000.00	Civil Judge	1252/19.04.16

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1	FAPL	245	2006	MIRZAPUR	OM PRAKASH ALIAS KAILASH NATH AND OTHERS VS SMT. SAMPATTI DEVI AND OTHERS	6,30,000	CIVIL JUDGE	1333/25.04.16
2	FAPL	93	1997	MIRZAPUR	NAGARPALIKA PARISHAD MIRZAPUR AND OTHER VS KAILASH NATH AND OTHERS	10,00,000	CIVIL JUDGE	1334/25.04.16